HARYANA VIDHAN SABHA

Un-Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Friday, the 24^{TH} August, 2012.

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Transfer of Panchayat Land

220. SH. PARMINDER SINGH DHULL, M.L.A.: Will the **Consolidation Minister** be pleased to state the details of total Panchayat land transferred in favour of private persons by various Director Generals of Consolidation by using the powers under section 42 of Consolidation Act througout Haryana since 2005 onward?

Chandigarh: The 16th August, 2012 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha